CIRCULAR (Delhi Branch)

The disposal of backlog of pending applications has been taken up on topmost priority by this office. In this connection applicants/agents can contribute to expedite disposal of their applications by filing an affidavit of use of the trade mark along-with the new application and also in respect of applications having status as New application which will be duly considered by the examiners and appropriate action taken. Accordingly, all applicants/agents are requested to ensure filing of affidavit wherever use of a trade mark is claimed in respect of new applications or already filed pending applications, which will facilitate expedited action on the matter. The cooperation from all the applicants/agents is requested for this purpose.

(AMAR PRAKASH)
DEPUTY REGISTRAR OF TRADE MARKS
HEAD OF OFFICE

Copy for information to:

1. The Controller General of Patents, Designs & Trade Marks,
   Mumbai.

2. Shri V. Ravi,
   Sr. Joint Registrar of Trade Marks, TMR Mumbai.

3. IPO Website – For wide publicity.